

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ORIGINAL APPLICATION NO. 1389 OF 2003.
ALLAHABAD THIS THE 08TH DAY OF NOVEMBER 2007.

Hon'ble Mr. A.K. Gaur, J.M

Hon'ble Mr Shailendra Pandey, A.M.

1. V.K. Bali s/o B.K. Bali, TNC/CTNC, R/O 77, Meerpur, Allahabad.
2. Rahim Ullah, S/o Fateh Ullah, TNC/CTNC, R/O 140, Sewai Mandi, Nakkhas Kona, Allahabad.
3. P.N. Sonkar, S/o Triloki Nath, TNC/CTNC, R/o 162/140, Nakhas Kohna, Allahabad.
4. P.J. Srivastava, S/o Shri U.B.P. Srivastava, TNC/CTNC, R/o 588C 11 Avenue Traffic Colony, Allahabad.
5. S.K. Mishra S/o K.D. Mishra, TNC/CTNC, R/O 10/28, Daraganj, Allahabad.
6. A.K. Srivastava, S/o R.P. Srivastava, TNC/CTNC, R/o R.P. Srivastava, TNC/CTNC, R/o Ismith Road, Allahabad.
7. S.K. Srivastava, S/o N.P. Srivastava, TNC/CTNC, R/o 34, Rambagh, Allahabad.
8. Badri Narayan S/o Bankey Lal, TNC/CTNC, R/o 171 Prashottam Nagar, Khuldabad, Allahabad.
9. H.C. Joshi, S/o D.B Joshi, TNC/CTNC, R/o B/22, Govindpur, A.D. Colony A.
10. Subhash Babu S/o Lala Ram, TNC/CTNC, R/o 376/C Dhobi Ghat Colony, L/Par, TDL.
11. Pyarey Lal S/o Khacheru Lal, TNC/CTNC, R/o 5/3 B Company Bagh, Tundla.
12. Shafi Uddin, S/o Badar Uddin, Nagla Masgid Line Par Tundla.
13. B.K. Srivastava S/o Sri H.P. Srivastava, TNC/CTNC, R/o Vill Tundla, P.O. Tundla.
14. Vad Ram Singh, S/o Gulzari Singh, TNC/CTNC, R/o 235/B Dhobi Ghat Colony Lpar TDL.
15. A.P. Srivastava, S/o H.C. Srivastava, 723A/189A/2B, Rajrooppur, Allahabad.
16. C.P. Sinha, S/o B.K. Sinha, TNC/CTNC, R/o 602C- Loco Colony, Allahabad.
17. Bhagwan Deen S/o Bharat Lal, TNC/CTNC, R/o 653B, Loco Colony 10 Avenue, Allahabad.
18. M.L. Sarai S/o Babu Lal, TNC/CTNC, R/o 653 D Loco Colony, Allahabad.
19. R.S. Yadav, S/o V.P. Yadav, Vill- Korali Post Anapur, District Allahabad.
20. A.K. Rai s/o S.C. Rai, 672/A Rly. Colony Civil Line, Allahabad.
21. S.N Prasad S/o R.S. Prasad, TNC/CTNC, R/o 416/A Rly Colony Civil Line, Allahabad.
22. T.R. Dwivedi, S/o S.P. Dwivedi, TNC/CTNC, R/o Dewan Hari Sahso, Phulpur.
23. L.M Srivastava S/o H.C. Srivastava, TNC/CTNC, R/o E-2C, Rajapur, Allahabad.
24. M.A Khan s/o M.H. Khan, TNC/CTNC, R/o C-771 MIG, GTB Nagar, Allahabad.

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25. J.K. Kesharvani R.C. Kesharwani, TNC/HD TNC, R/o A58/159 Khuldabad, Allahabad.
26. A.K. Goswami S/o Sri S.N. Goswami, TNC/HD TNC, R/o 514/A, Lalit Nagar, Allahabad.
27. R.B. Sharma S/o Om Prakash, TNC/HD TNC, R/O 262/B Nes Colony, Tundla.
28. S.A. Husain, S/o Ahmad Husain.

.....Petitioners.

(By Advocate: Shri Ashish Srivastava)

Versus.

1. Union of India through General Manager, Northern Railway Baroda House, New Delhi.
2. General Manager, North Central Railway, Allahabad.
3. Divisional Railway Manager, North Central Railway, Allahabad.

.....Respondents

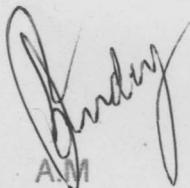
(By Advocate: Shri A.K. Roy)

ORDER

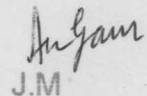
By Mr. A.K. Gaur, J.M

It is stated by the respondent's counsel that representation of the applicants are not available with the Divisional Railway Manager, Allahabad. However, they are directed to file fresh representation within a week from today before the respondents. If the said representation is filed, the same may be considered and disposed of by the Competent Authority within a period of four weeks taking into consideration that the similarly situated persons have been granted similar benefit passed in the judgment in O.A NO. 450/90.

2. With these observations, the O.A. is disposed of. No Costs.



Manish



J.M